

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:- 28 JUL 1994

APPLICATION NUMBER: 519/94.

APPLICANTS:

RESPONDENTS:

Sh. G.R. Parthasarathy v. Secretary, Deptt of Telecommunications,  
To. S. New Delhi and others.

1. Sri. K.K. Vasanth, Advocate,  
No. 156/1-D, first floor,  
Middle School Road Cross,  
R.V. Road (Near Minerva Circle)  
BANGALORE-560004

2. Sri. M.S. Padmanabiah.  
Sr CG SC, High Court Bldg,  
BANGALORE-560001

Subject:- Forwarding of copies of the Orders passed by the  
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ~~ORDER/~~  
~~STAY ORDER/INTERIM ORDER/~~, passed by this Tribunal in the above  
mentioned application(s) on 25-7-94

Issued on  
29/7/94  
By

of

for S. Shrivastava 28/7  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

**In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore**

Application No. 519 of 1994.

Sh. G. R. Pothasamathy & Secretary of Telecommunication, Delhi & Others

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
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PKS (VC)/TVR (MA)  
25.7.94

ORDER

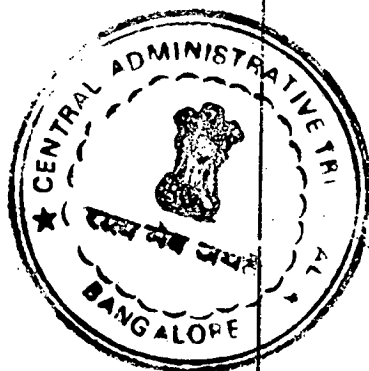
After this matter was heard for quite some time, learned counsel for the applicant sought leave to withdraw this application so that he may renew it later incorporating appropriate allegations he proposes to make against the departmental authorities. In the circumstances, we permit the learned counsel for the applicant to withdraw this application with liberty to renew the same. All the contentions raised herein are left open. No costs.

sd-

M(A)

sd-

V.C.



**TRUE COPY**

*S. S. Shankar*  
28/7  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE